

04.03.2025

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REGULAR MATTER

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DIVISION BENCH-I
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REGULAR MATTERS

1. W.P. (C) 6708/2005	M/S MITSUI ENGINEEGIN & SHIP.C Vs. THE ASST. DIRECTOR OF INCOME T	RAJIV TYAGI & ASSOC., R.D. JOLLY
2. W.P. (C) 7693/2005 CM APPL. 5468/2005	M/S SRI RENG & COMPANY Vs. UOI & ORS.	PRAKASH GAUTAM, SONU BHATNAGAR
3. W.P. (C) 8701/2005----- WITH W.P. (C) 10209/2005 	M/S NORTH DELHI POWER LTD. Vs. GOVT. OF N.C.T. OF DELHI & ORS	MR.V.LAKSHMI KUMARAN, MR.H.L. TANEJA, H.L. TANEJA, KARAN SACHDEV
4. W.P. (C) 10209/2005----- WITH W.P. (C) 8701./2005	M/S B.S.E.S.RAJDHANI POWER LTD Vs. GOVT. OF N.C.T. OF DELHI & ORS	V.LAKSHMI KUMARAN, MR. HL TANEJA
5. W.P. (C) 12499/2005	M/S ROULUNDS CONDAN INDIA LTD. Vs. DY.COMMISSIONER OF INCOME TAX	PRAKASH KUMAR, MR. SANJEEV SABHARWAL
6. W.P. (C) 20121/2005	THE FEDERATION OF INDIAN PUBLI Vs. UOI & ANR	R.S.BEDI, MR. R.D. JOLLY, ANURAG AHLUWALIA
7. W.P. (C) 21437/2005	MEGHRAJ JAIN Vs. UOI & ORS.	ANIL SHRIVASTAV, MR. SANJEEV SABHARWAL, MR. ANAND JHA
8. W.P. (C) 2043/2006	ADESH TYAGI & ANR Vs. ASST.COMMISSIONER OF INCOME TA	VINAY VAISH, AJAY VERMA, CURARE LEGAL

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REGULAR MATTER

9. W.P. (C) 2469/2006

GYANWATI MISHRA
Vs. UOI & ORS.

MS.MUKTI S.CHAUDHRY,R.D.
JOLLY

10. W.P. (C) 2470/2006

PRADEEP MISRA
Vs. UOI & ORS.

MS.MUKTI S.CHAUDHRY,R.D.
JOLLY

NOTE: THE EXACT ITEM NUMBER IN THE BELOW NOTED CASES SHALL BE ALLOCATED LATER ON.

REGULAR MATTERS

200.LPA 69/2024

CM APPL. 4863/2024

SUNANDA AYARE

Vs. PRINCIPLE

SECRETARY-CUM-COMMISSIONER &
ORS.

MOHAR SINGH JADHAV

COURT NO. 37

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REGULAR MATTERS

1 . LPA 137/2010

UNION OF INDIA & ANR
Vs. CENTRAL INFORMATION
COMMISSION & ANR

R BALASUBRAMANIAM,R.
KRISHNAORTH

2. LPA 190/2010

SESAME FOODS PVT LTD
Vs. UNION OF INDIA & ORS

ANUBHAV SINGHVI,ARVIND
KUMAR,RUCHI KAUSHIK,SATISH
AGGARWAL,RUCHIR MISHRA,ARJUN
MITRA,HARPREET SINGH,ARJUN
MITRA

3 . LPA 196/2010

KRISHAN KUMAR
Vs. FINANCIAL COMMISSIONER
DELHI & ORS

PC DHINGRA,TANUJ RAWAT FOR
APPELLANT,SANA ANSARI FOR R1

4 . LPA 218/2010

CM APPL. 6017/2010

INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY
Vs. UNIVERSAL MEDI AID
SERVICE LTD

RESHMI REA SINHA,SWETANK
SHANTANU,PRATAP SHANKAR

5 . LPA 219/2010

HARISH KUMAR MEHNDIRATTA
Vs. INDIAN OIL CORPORATION
LTD

RAGHUVINDER VERMA,M.M. KALRA
FOR RESPONDENT

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6 . LPA 269/2010----- WITH LPA 270/2010	RAJENDER KISHAN GUPTA Vs. PREM CHAND GUPTA & ORS	KAMAL SAWHNEY,B.S. MAAN,JAI PRAKASH
7 LPA 270/2010-----	SUDHIR KISHAN GUPTA Vs. PREM CHAND GUPTA & ORS	KAMAL SAHNEY,B.S. MAAN,JAIPRAKASH,ABHISHEK AGGARWAL
8. LPA 279/2010----- WITH LPA 280/2010 	NATIONAL HIGHWAY AUTHORITY OF INDIA Vs. BSES RPL & ANR	MV KINI,RAJAT JARIWAL FOR R1 & R2,SUMIT FOR APPELLANT
9. LPA 280/2010----- WITH LPA 279/2010	NATIONAL HIGHWAY AUTHORITY OF INDIA Vs. BSES RPL & ANR	MV KINI,SUMIT FOR APPELLANT,RAJAT JARIWAL FOR R1 & R2
10 LPA 301/2010 CM APPL. 7977/2010	UNION OF INDIA & ANR Vs. MOREPEN LABORATORIES & ANR	RAVINDER AGARWAL,VIVEK SINGH
11 LPA 315/2010	NATIONAL STOCK EXCHANGE OF INDIA LTD Vs. CENTRAL INFORMATION COMMISSION & ORS	JASLEEN OBEROI,GAUHAR MIRZA,B.S. SHUKLA

COURT NO. 38

DIVISION BENCH-III

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HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA,J.R. GOEL,SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN,NEHA TANDON,B.S.SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC	M S SYALI,S AGGARWAL

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3. ITA 1012/2005	INDIA P COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR.ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL
7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005----- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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| 1. EFA(OS) 19/2013-----
CM APPL. 1462/2020
WITH EFA(OS) 21/2013
(SUB. TO OVERNIGHT PART HEARD) | VINOD KHANNA & ORS
Vs. N P S BHANDARI & ANR | AB & CO,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 2. EFA(OS) 21/2013
CM APPL. 18371/2018
CM APPL. 1464/2020
(SUB. TO OVERNIGHT PART HEARD) | SHRI P D KHANNA (DECEASED)
THR LRS
Vs. SHRI L R KHANNA
(DECEASED) THR LRS & ORS | VIKRAM NANDRAJOG,AMIT
CHAWLA,KAJAL CHANDRA,RAJESH
MANCHANDA,RAJENDER KUMAR
AGGARWAL |
| 3. EFA(OS) 24/2013-----
CM APPL. 1454/2020
(SUB. TO OVERNIGHT PART HEARD) | MR Y P KHANNA(D) THR LRS &
ORS
Vs. MR N P S BHANDARI & ORS | DEEPAK TYAGI,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 4. RFA(OS) (COMM) 13/2019-----
WITH RFA(OS) (COMM) 14/2019

(SUB. TO OVERNIGHT PART HEARD) | LUXEMBOURG BRANDS S.A R.L. &
ANR
Vs. G.M. PENS INTERNATIONAL
PVT. LTD. & ANR. | K & S PARTNERS,SWAPNIL GAUR |
| 5.. RFA(OS) (COMM) 14/2019-----

(SUB. TO OVERNIGHT PART HEARD) | G.M PENS INTERNATIONAL PVT
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Vs. LUXEMBOURG BRANDS S.A.R.L
& ANR | RAJESHWARI H |

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6. RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR.	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
(SUB. TO OVERNIGHT PART HEARD)		
7. MAT. APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA, AJAY KUMAR UPADHYAY, CHIRAG JAMWAL
8 W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, NM SHARMA, NARENDER M SHARMA
9. FAO (OS) 27/2009----- WITH FAO (OS) 28/2009 	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. VINDHYA TELELINKS LIMITED	RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, NM SHARMA, NARENDER M SHARMA
10 FAO (OS) 28/2009----- WITH FAO (OS) 27/2009	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. VINDHYA TELELINKS LIMITED	RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, AYUSHYA KUMAR, ADITYA SHARMA, NARENDER M SHARMA, NARENDER M SHARMA
11 FAO (OS) 289/2009	DURGA LAXMI BUILDERS Vs. VICE CHANCELLOR UNIVERSITY OF DELHI & ANR.	SANDEEP SHARMA, MOHINDERJIT SINGH RUPAL, BHARAT BHUSHAN DHARMANI
12 FAO (OS) 339/2009	ESS KAY FURNISHERS Vs. VIDESH SANCHAR NIGAM LTD.	MOHIT PAUL, PRIYANKA, BS SHUKLA, RISHI AGGARWAL, AKSHAY RINGE
13 FAO (OS) 357/2009	S.P.S. RANA Vs. MTNL & ORS.	MANJIT SINGH AHLUWALIA, RAVI SIKRI, AYUSHYA KUMAR
14 FAO (OS) 395/2009 CM APPL. 12764/2009	M/S SATYAA PRAKASH & BROTHERS PVT. LTD. Vs. MCD	ANUSUYA SALWAN, SUNIL GOEL, SHEEL KUMAR
15 FAO (OS) 400/2009----- WITH FAO (OS) 158/2010 	SUNDER LAL KHATRI AND SONS Vs. DELHI DEVELOPMENT AUTHORITY	RAJENDER AGGARWAL
16 FAO (OS) 158/2010-----	DELHI DEVELOPMENT AUTHORITY Vs. SUNDER LAL KHATRI & SONS	RAJIV BANSAL, RAJEEV LOCHAN MAHUNTA
17 FAO (OS) 410/2009	BEDI CONSTRUCTION CO Vs. DDA	DEBASISH MOITRA, GEETA MALHOTRA
18. FAO (OS) 419/2009----- WITH FAO (OS) 556/2009 FAO (OS) 568/2009 	SHERPAL SINGH Vs. D.T.C.	DEBASISH MOITRA
19. FAO (OS) 556/2009	DELHI TRANSPORT CORPORATION Vs. SHER PAL SINGH	SUMEET PUSHKARNA

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20. FAO(OS) 568/2009-----|

RAJORA BUILDERS
Vs. DTC AND ORS

N K KANTAWALA

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DIVISION BENCH- V
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HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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REGULAR MATTERS

- 1 . CRL.A. 269/2002 BANARSI DASS J.M.KALIA,AKSHAY BIPIN,R.D.
CRL.M.A. 982/2002 Vs. STATE GOVT.L OF N.C.T. OF JOLLY,RAVINDER CHADHA
DELH
Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998)
CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018)
CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)
2. CRL.A. 337/2003 SATBIR SINGH RAJESH MAHAJAN/JAIL 1,
Vs. STATE RAVINDER CHADHA,V.K.
RAINA/ROHINI JAIL,RAVINDER
CHADHA
P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)
3. CRL.A. 422/2002 KAILASH SINGH RAVINDER CHADHA,SUMEET
Vs. STATE VERMA,AKSHAY BIPIN,MR. ANIL
SONI,MR.RAJESH MAHAJAN/JAIL
2,THR. ROHINI JAIL,MR.V.K.
RAINA,MR.FATEH CHAND GIRI/J-2
Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

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REGULAR MATTER

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI,MUKTA
Vs. RAM KUMAR & ANR. GUPTA,RAJEEV NASEEM
CRL.A. P.S.-FIR No. : (DABRI-49/92)
5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO.,RAVINDER
WITH CRL.A. 347./2003 | Vs. STATE CHADHA,SUMEET VERMA
CRL.A. 387./2003 |
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO.,RAVINDER
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CRL.A. 396./2003 | CHADHA,RAVINDER CHADHA,
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CRL.A. 341./2003 | SHRESTHA
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
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CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
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CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
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7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA,ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI,RAVINDER CHADHA,SUMEET
CRL.A. 341./2003 | VERMA/JAIL NO.2
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
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CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | CHADHAA,RAVINDER CHADHA,A U

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CRL.A. 387./2003 | KHAN,JAVED AHMED
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CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
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CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE HARSH JAIDKLA,RAVINDER
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CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
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CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) BAHL,H.J.S.AHLUWALIA,RAVINDER
| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER

P.S.-FIR No. : (CBI-RC9S/10S)

12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN D.K.SINGH, A.K.
WITH CRL.A. 343./2003 Vs. GOVT OF NCT OF DELHI DUTT,H.J.S. AHLUWALIA,
RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

04.03.2025

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REGULAR MATTER

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2. W.P. (C) 47/2010	SURJIT SINGH AND ORS Vs. UOI AND ORS	RAUNAK JAIN, RAVI PRAKASH
3. W.P. (C) 817/2010	EX.H.C.AZAD SINGH 105 B N B.S.F. Vs. UNION OF INDIA & ORS.	SANJAY KR SHARMA, SANJEEV KUMAR
4. W.P. (C) 3440/2010	BROHMANA SANYAL Vs. UOI AND ORS	RAUNAK JAIN, ASHWANI BHARDWAJ
5. W.P. (C) 3955/2010	MUNESH DUTT, SI (TECHNICAL) FORCE SIGNAL BATTALION, CRPPF Vs. UNION OF INDIA & OTHERS	RAJIV KATARIA, PRADEEP BHANOT
6. W.P. (C) 3978/2010	BALKISHAN Vs. UOI AND ORS	SOURABH AHUJA, D S MAHENDROO
7. W.P. (C) 4512/2010	B VENKATASWAMY Vs. UNION OF INDIA AND OTHERS	ANIL GAUTAM, AAYUSHMAN AERON
8. W.P. (C) 5258/2010	VK CHATURVEDI Vs. UOI	VK CHATURVEDI; PET. IN PERSON, PRAVEEN KUMAR, ANSHUMAN SINHA, S.S. PANDEY
9. W.P. (C) 5984/2010	ARUNA NANDA Vs. UNION OF INDIA AND ORS.	
10. W.P. (C) 7227/2010	OM PRAKASH Vs. UOI AND ORS	VIVEK NARAYAN SHARMA, SHIVANI, BARKHA BABBAR, RAMESH KUMAR PADHI
11. W.P. (C) 7685/2010--- 	RAJENDRA PRASAD Vs. UOI AND ORS	RAJESH KUMAR KATIYAR
12. W.P. (C) 6430/2010--- WITH W.P. (C) 7685/2010	RAJENDRA PRASAD Vs. UNION OF INDIA AND ORS	JATAN SINGH, ANKUR CHIBBER, ANSHUMAN SINHA

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1. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU, PANKAJ KUMAR, JK CHOUDHARY, ADITYA MOHAN
2. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL, MK BHARDWAJ, ADITYA MADAN, SUJATA KASHYAP, ANUJ AGGARWAL
3. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA, U.HAZARIKA, MUKUL SINGH, AMIT GUPTA, RAHUL SHARMA, ANIL NAG, MUKUL SINGH
4. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI, RAHUL SHARMA, R.V.SINHA, A. DASGUPTA, ANIL NAG, PRAG CHAWLA, VINIT C.SHARMA
5. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR, SUNIL GAUTAM, JAGJIT SINGH
6. W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA, M.L.SHARMA, ASHWANI BHARDWAJ
7. W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS, S.NIJJIN, SANJAY JAIN, RUCHI JAIN
8. W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA, GARIMA SACHEDEVA, PRATIMA NAIN LAKRA, PRASHANTI PRASAD, POONAM SINGH, AMRITA PRAKASH, REKHA PALLI
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13. W.P. (C) 8482/2004 |
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10. CRL.A. 135/2010 FOR 23.4.2025

11. CRL.A. 148/2010----- WITH CRL.A. 190/2010 	VISHAL SHARMA Vs. DIRECTORATE OF REVENUE INTELLIGENCE	YOGESH SAXENA,SATISH AGGARWALA
12. CRL.A. 190/2010 CRL.M.A. 7370/2012	SOM NATH SHARMA Vs. DRI	S K SANTOSHI,SATISH AGGARWALA
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14. CRL.A. 151/2010 CRL.A. P.S.-FIR No. : (PANDAV NAGAR-314/2006)	DINESH alias KALIA Vs. STATE (NCT) OF DELHI	S.B.DANDAPANI (DHCLSC),O P SAXENA
15. CRL.A. 159/2010 WITH CRL.A. 202/2010	AKHIL RAJAT DASS Vs. NARCOTIC CONTROL BUREAU	SUNIL MEHTA
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19. CRL.A. 187/2010 DHARMENDAR & ANR G P THAREJA, SANDEEP SINGH

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20. CRL.A. 191/2010-----| CHATTAR SINGH alias CHATRA R S MALIK
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CRL.A. 193/2010 filed by HEMANT KUMAR @ MUKESH (D. of Hearing : 28-01-2025)

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21. CRL.A. 192/2010 | KIRAN R S MALIK
| Vs. STATE

22. CRL.A. 193/2010-----| HEMANT KUMAR alias MUKESH R S MALIK
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CRL.A. 461/2010 filed by CHAP SINGH & ANR (D. of Hearing : 20-12-2021)

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2. RFA 10/2016----- CM APPL. 518/2016 CM APPL. 14270/2018 CM APPL. 14271/2018 CM APPL. 29772/2018 	BHIM SINGH Vs. KHEEMA (DECEASED) THR LRS & ORS	DEEPENDER HOODA,NITIN KHANNA,JAGDISH SINGH RAJPUT,BRIJESH KUMAR,RAJESH YADAV & RUCHIRA V ARORA,DHAMIJA & ASSOCIATES,OM PRAKASH,RAJEEV SAXENA,MEGHA SAXENA
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4. RFA 28/2016----- CM APPL. 1470/2016 WITH RFA 170/2016 	M/S ADITYA AMIT FISCAL SERVICES PVT LTD & ANR Vs. INDIAN OVERSEAS BANK AND ORS	VIKAS MEHTA AND KARANDEEP KHANNA,A P MUKUNDANA,ADISH JAIN
5. RFA 170/2016----- CM APPL. 10901/2016	M/S NETI PRITI VANIJYA PVT LTD & ANR Vs. INDIAN OVERSEAS BANK & ORS	ASHOK KUMAR JAIN,ADISH JAIN
6. RFA 32/2016	IMPERIAL SHOVEL WORKS Vs. PARRYTECH HYDRAULICS	B N JHA & T K MISHRA,PRAVEEN KUMAR,MAHIPAL SINGH
7. RFA 49/2016	MAYAWATI Vs. PAVITRI DEVI GAUR	PADAM KANT SAXENA,M/S RAKESH KUMAR & ASSOCIATES,SANGEETA GAUR
8. RFA 51/2016	M/S HAZARA FURNITURE HOUSE A REGISTERED PARTNERSHIP FIRM THR ITS PARTNER BRIJ BHUSHAN Vs. NITIN KOHLI & ANR	SAMIR SAGAR VASISHTA,SANJAY GUPTA
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11 RFA 77/2016	RAM SURAT VERMA Vs. LALJI	K K JHA, GEETA VERMA, SANCHIT SEHGAL
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12 RFA 93/2016	M/S GURDAYAL SHYAMLAL PVT LTD & ORS Vs. M/S CHEMTECH MARKETING	BHUPESH SAINI, S R GOYAL
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62. RFA 509/2016 CM APPL. 26984/2016	RIYASAT ALI & ANR Vs. FARID AHMAD	AMIT NEGI,S K TRIPATHI,VINOD SHARMA,BHASKAR TIWARI
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63. RFA 514/2016 CM APPL. 15688/2018 CM APPL. 50128/2024	SOHAN SINGH Vs. KHUSHI RAM & ORS	SHIV K TYAGI & ASSOCIATES,R KUMAR,SHIV KUMAR TYAGI,R KUMAR & CO
64. RFA 524/2016----- WITH RFA 525/2016 	K R BUILDERS PRIVATE LIMITED Vs. DELHI DEVELOPMENT AUTHORITY & ANR	KAPUR AND COMPANY
65. RFA 525/2016-----	K R BUILDERS PRIVATE LIMITED Vs. DELHI DEVELOPMENT AUTHORITY & ANR	KAPUR AND COMPANY
66. RFA 533/2016 CM APPL. 27723/2016	RAM PYARI Vs. PRAMOD KUMAR (SINCE DECEASED THR HIS LRS)	AMERJEET SINGH GAMBHIR,C RAJARAM,SHASHI PANWAR
67. RFA 536/2016	UNITY INFRAPROJECTS LIMITED Vs. NEPTUNE SYSTEMS PRIVATE LIMITED	JAWAHAR RAJA,ASHISH SHARMA,GAUTAM BHATIA & CHINMAY KANOJIA
68 RFA 537/2016	M/S VRINDA PAPER INDUSTRIES Vs. M/S GOOD MORNING INDIA PVT LTD	SUMIT JIDANI & ASSOCIATES
69. RFA 542/2016 CM APPL. 27932/2016	GURBINDER SINGH SEHMI Vs. GURSHARAN SINGH SEHMI & ORS	R K JAIN,SOURABH LEEKHA
70. RFA 547/2016	MEENA SINGH Vs. SUNITA BHATIA	ANKIT SHARMA,ASHOK KUMAR SHARMA
71. RFA 548/2016	DELHI DEVELOPMENT AUTHORITY Vs. MAAN LATA & ORS	ANUPAM SHARMA,SHASHI PRATAP SINGH
72. RFA 557/2016	M/S GAURAV ENTERPRISES Vs. A & U TIBIA COLLEGE	TARKESHWAR NATH & ASSOCIATES

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73. RFA 559/2016----- WITH RFA 581/2016	RAJ KUMAR JAIN Vs. GANGA RAM SHARMA & ANR	RAVI KANT JAIN,O P BHARTI
74. RFA 581/2016-----	RAJ KUMAR JAIN Vs. GANGA RAM SHARMA & ANR	RAVI KANT JAIN,O P BHARTI GOSWAMI,VAIBHAV BHARTI
74A RFA 579/2016	PARVESH KUMAR Vs. PRAKASH CHAND AGGARWAL	RAJIV DEWAN
75. RFA 584/2016	NAFISA BEGUM & ANR Vs. FARID AHMED	KUMAR & RAY ASSOCIATES,STISH KR TRIPATHI
76. RFA 587/2016 CM APPL. 29438/2016	PRITI RANI Vs. KANTA	V SHUKLA APARNA
77. RFA 591/2016	LALA DIWAN CHAND TRUST & ORS Vs. M/S DIWAN SHREE APARTMENT SOCIETY & ORS	ALOK KUMAR,ANSHU MAHAJAN & VIKAS AGGARWAL
78. RFA 599/2016	M/S ZEE TELEVISION LIMITED & ANR Vs. ASHOK SINGH RANA & ORS	TEJVEER S BHATIA & NAMRITA KOCHHAR,SURAJ RATHI,SIDDHARTH SINGH,JURIS CORP
79. RFA 657/2016 CM APPL. 75420/2024	JAI PRAKASH Vs. KARAN SINGH	P S YADAV,PASHUPATI SINGH YADAV GOSWAMI
79A RFA 747/2016	M/S M K INFOSYSTEMS PVT LTD Vs. UNITED INDIA INSURANCE CO LTD & ORS	K S NEGI & ASSOCIATES,SANJAY KUMAR CHHETRY
79B RFA 773/2016	P N GANESH PRASAD Vs. ARVIND KUMAR SHARMA	PRAVEEN KR SINGH,SWASTIK SINGH,VIKASDEEP SHARMA
80 RFA 1015/2017 CM APPL. 43721/2017	M/S MAHENDRA DEVELOPERS (P) LTD Vs. JAI PRAKASH PASSI & ANR	PRAVEEN KUMAR,S K BHADURI
81 RFA 241/2018----- WITH RFA 243/2018 	GURCHARAN SINGH & ANR Vs. M/S LOHARU INFSTRUCTURE PVT LTD & ORS	RAVINDER KUMAR YADAV,V S RANA,T C SHARMA,VED PAL RANA
82 RFA 243/2018 	ARVND AGGARWAL & ANR Vs. M/S LOHARU INFRSTUCTURE PVT LTD & ORS	RAVINDER KUMAR YADAV,V S RANA,T C SHARMA
83 RFA 264/2018 	PREM SHANKAR AGGARWAL & ANR Vs. M/S LOHARU INFRASTRUCTURE PVT LTD & ORS	RAVINDER KUMAR YADAV,V S RANA,T C SHARMA
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85 RFA 405/2019	SHELLEY GROVER	NIKHIL ROHATGI,ASHUTOSH

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86 W.P. (C) 1102/2011

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VK GOEL, SC GUPTA, PANKAJ VIVEK

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1 . W.P. (C) 2978/2003

S.K.THAKUR
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S.K.JAIN, MAYANK
YADAV, SACHIN VERMA, ADITYA
MADAN, J.K. CHAUDHARY, PAWAN
KUMAR, MR SANTOSH MISHRA, OM
PRAKASH, VARUN NISCHAL, SANJAY
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2.. W.P. (C) 8379/2003
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LAKHPAT RAM LOHIYA
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3.. W.P. (C) 2293/2016
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E J VARGHESE, NAUSHAD AHMED
KHAN, ASHA JAIN, SANTOSH KUMAR

4.. W.P. (C) 15035/2004
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KUMAR, SANJOY GHOSE

7.. W.P. (C) 18412/2004
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PURSHOTTAM KALRA
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8.. W.P. (C) 18568/2004	ORS. B.R.BUNKAR & ANR Vs. UOI &ORS.	SUDEER ASSO. SANJEEV KUMAR,GAGANMEET SINGH SACHDEVA,VINAY SABHARWAL,MS.MEERA BHATIA,O.P.SAXENA,MEERA BHATIA,ROHIT GANDHI
9.. W.P. (C) 4347/2016 CM APPL. 18215/2016 IST 10 CASES	SUDHIR KUMAR Vs. UNION OF INDIA & ANR.	MANU MRIDUL & RAJAT AGNIHOTRI
10. W.P. (C) 19017/2004	R.S.BINDRA Vs. ORIENTAL BANK OF COMMERECE & O	R.VASUDEVAN,M.K.DATTA, JAGAT ARORA
11. W.P. (C) 5105/2005 CM APPL. 3734/2005 CM APPL. 51902/2019	DR.ANAND MAKKAR Vs. INDIAN INSTITUTE OF TECHNOLOGY	N.M.POPLI,SAURABH,SHANKAR K JHA,JAYANARAYAN PATEL,MISHRA,GIRISH MISHRA,T.SINGH DEO,MAHINDER SINGH,T SINGHDEV
12. W.P. (C) 6999/2005 CM APPL. 4959/2005	NARAYAN AGGARWAL Vs. LT. GOVERNOR OF DELHI & ORS.	ARUN BHARDWAJ,TANI SUDAN,S BANSAL,G PRAKEN,V.K.TANDON,HARPREET SINGH BAWA,ISHA KHANNA
13. W.P. (C) 7377/2005 W.P. (C) 7378-7382/2005	RITA & ORS. Vs. INDIAN AIRLINES LTD. & ORS.	R.KRISHNAMOORTHY,SUDHIR KUMAR SHARMA,BHASIN & CO,LALIT BHASIN,CHHAYA BUDHIRAJA,SHRUTI MEHENDRU,RATNA DWIVEDI R.P.VATS,ADITI GUPTA, ANURAG MATHUR,VIRAJ R DATAR,A. AHLAWAT,LATIKA CHAUDHARY,J P SINGH
14. W.P. (C) 7788/2005	V.K.GARG Vs. THE REGISTRAR GENERAL, DELHI H	SIKRI AND COMPANY, K.B.RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K.K.RAI, AS SINGH
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	MR. M.Y.KHAN, S.K.GUPTA
16. W.P. (C) 8312/2005	R.N.VERMA Vs. UOI AND ORS.	MR.MANINDER SINGH, T. SINGHDEV, RAJ KUMAR SHERAWAT
17. W.P. (C) 8700/2005 CM APPL. 6515/2005	SATISH KUMAR Vs. I.I.T.	RAKESH MAHAJAN, RICHA JINDAL, PRABHAT RANJAN, MR. GEETA LUTHRA, AK SONI, MR.KP KAPUR SUGRIVA DUBEY,AMITA RAJ,SUNIL BAGAI,S.K.GUPTA,ANURAG PANDEY BRIJESH KUMAR TAMBER,ANJANA
18. W.P. (C) 9434/2005	SHRI MAHENDER SINGH Vs. DAV MANAGING COMMITTEE AND ORS	
19. W.P. (C) 9993/2005	DHRAM PAL SHARMA Vs. GOVT. OF NCT OF DELHI & ANR	
20. W.P. (C) 11864/2005	M.RAJU Vs. UOI & ORS.	

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23. W.P. (C) 9157/2006----- WITH W.P. (C) 12107./2005	ANSHU SINGH Vs. ALLAHABAD BANK & ANR	RAKESH KR. SINGH, BIPIN CHANDRA BARTHWAL, DHURUV MEHTA, K. L. MEHTA, HARSHWARDHAN JHA, RAJESH KUMAR
24. W.P. (C) 13022/2005 CM APPL. 9930/2005	D.S. RAWAT Vs. UOI & ORS.	B. U. BARQI, RAJIVE MAINNE, NIKILESH R, ANITA PRASAD, RAAVI BIRBAL, SMITA BANKOTI
25. W.P. (C) 16955/2005	N. N. CHOPRA & ANR Vs. OIL & NATURAL GAS CORPORATION	RANJAN MUKHERJEE, SUPARNA SRIVASTAVA, RAVI PRAKASH, PIYUSH SINGHAL, RAKESH MAKHIJA, RAHUL GUPTA, DARPAN WADHWA
26. W.P. (C) 17339/2005 CM APPL. 11054/2005	THE AIRPORT AUTHORITY OFFICERS Vs. UOI & ORS.	RAKESH TIKU, SIDDARTH LUTHRA, ANJANA GOSAIN
27 W.P. (C) 17556/2005	SURJIT SINGH Vs. PUNJAB & SIND BANK & ORS.	G. B. TULSIANI, PUSHKAR SOOD, JAGAT ARORA, ANOOP KANDARI
28. W.P. (C) 17834/2005	ASHOK KUMAR Vs. MINISTRY OF CONSUMER AFFAIRS &	ASHWINI K. SAKHUJA, JAGAT SINGH, VK SHARMA, COL. AS. CHAUHAN, PUNEET SAINI, VARINDER KUMAR SHARMA, JAGDEV SINGH
29. W.P. (C) 17886/2005	M. C. VERMA & ANR. Vs. UOI	S. R. SHARMA, RAKESH TIKKU, SARFARAZ KHAN
30. W.P. (C) 18857/2005	KALYAN SINGH Vs. INDIAN AIRLINES LTD.	RAKESH MITTAL, SHRUTI MAHINDRU, ZAINUAL ABIDIN, LALIT BHUSHAN
31. W.P. (C) 19561/2005	DHARAM SINGH Vs. VICE CHAIRMAN A. P. M. C. OF N. C.	B. KRISHAN, AVNISH AHLAWAT
32. W.P. (C) 19712/2005 CM APPL. 12700/2005	S. K. SRIVASTAVA Vs. B. S. E. S YAMUNA POWER LTD. & AN	REKHA AGGARWAL, VIKAS MEHTA, S. N. CHOUDHARY, ATYAB SADIQUE, D. S. CHAUHAN
33. W.P. (C) 19967/2005	SANJAY KUMAR Vs. UOI & ORS.	P. D. P. DEO, SANGEETA TOMAR, RAKESH CHAHAR
34. W.P. (C) 19989/2005 CM APPL. 12938/2005 CM APPL. 12939/2005 CM APPL. 13736/2005	THAN SINGH VERMA Vs. NETAJI SUBHASH INSTITUTE OF TE	AVNISH AHLAWAT, V. K. TANDON, U. SRIVASTAV
35. W.P. (C) 20104/2005 CM APPL. 13025/2005	KARAN SINGH Vs. DELHI TRANSCO LTD	R. K. ALAGH, AVINASH AHLAWAT

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36. W.P. (C) 20892/2005	MANOHAR LAL LEHKRA Vs. UOI & ORS.	V. SUDEER, PRAGYA GUPTA, RAJAN SABHARWAL, RAJEEV KUMAR
37 W.P. (C) 21276/2005 CM APPL. 14011/2005	CHITRA GUPTA Vs. RESERVE BANK OF INDIA & ORS.	R. VASUDEVAN, ANANT GUPTA, H. S. PARIHAR, RA. VISH CHANDRA PATHAK
38. W.P. (C) 22556/2005 CM APPL. 7057/2008	SURINDER PAL SINGH & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ORS	J. S. ATTRI, S. K. DUBEY, DEEPAK KUMAR, SANJEEV KUMAR, VIVEK S ATTRI
39. W.P. (C) 22583/2005 CM APPL. 14782/2005	DANVIR VERMA Vs. PUNJAB NATIONAL BANK & ORS.	R. VASUDEVAN, RAJEEV MEHRA, K B RAJU, AYUSHYA KUMAR, MUKESH KUMAR TYAGI
40. W.P. (C) 22875/2005	VIJENDER SHARMA Vs. DISTRICT & SESSIONS JUDGE	L. K. SINGH, POORNIMA SETHI, AVNISH AHLAWAT
41. W.P. (C) 22955/2005 CM APPL. 629/2006 CM APPL. 545/2007	DR. N. EMAYAVARAMBAN Vs. UOI & ORS	RUCHIR MISHRA, ARVIND SHARMA, RAJEEVE MEHRA, KAILASH GAMBHIR, YASHVARDHAN
42. W.P. (C) 23739/2005 CM APPL. 15735/2005	RENU MALHOTRA Vs. GOVT. OF N.C.T. OF DELHI & ORS	R. K. SAINI, RAMESH K. SHARMA, SUNDER RAO, KPS RAO
43.. W.P. (C) 503/2006	MAJ. GENERAL V. K. SAREEN RETD. V Vs. UOI & ORS.	SUSHMA RANI, R. S. MATHUR, R. N. SINGH, BS CHAUDHARY, BHUDEV PRASAD VAISHNAV
44.. W.P. (C) 1012/2006	RAM KISHAN Vs. GOVT. OF N.C.T. OF DELHI & ANR.	RAJAT ANEJA, IRAM MAJID, ARUN SHARMA, ZUBEDA BEGUM, AMIT ANDLEY
45.. W.P. (C) 1346/2006	V. K. GAUR Vs. UOI & ORS.	MANJIT SINGH AHLUWALIA, SHIVI SANYAM, BANKEY BIHARI, PRALIHAT KR., PAWAN UPADHYAY, KESHARI AND ASSOCIATES
46.. W.P. (C) 3264/2006 CM APPL. 2832/2006	NUSRAT ZAFAR Vs. JAMIA MILIA ISLAMIA & ORS	JAVED AHMED, M. J. NASEER, AMAN USMAN, M ATYAB SIDDIQUI, V. K. MEHRA
47. W.P. (C) 3913/2006 ----- CM APPL. 16432/2013 WITH W.P. (C) 9638/2006 W.P. (C) 2984/2013 	PYARA SINGH Vs. DELHI METRO RAIL CORPORATION L	MR. VIRENDER MEHTA, KUMAR AND KUMAR, KULJEET SINGH SACHDEVA, S. K. GUPTA, SHIV KUMAR, ANUSUYA SALWAN, KAPIL DUTTA, R. V. SINHA, RENUKA ARORA, AJAY ARORA, BAHORUR BARQUI, SANJAY KUMAR PATHAK, DR. RAMINDER SINGH SASAN
48. W.P. (C) 9638/2006 W.P. (C) 9639-9644/2006	RESIDENTS AND SHOP. WEL. ASS. PRE	MR. BAHAR U. BARQI, KAPIL DUTTA, VINOD KR., SANJAY

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6. CRL.A. 92/2013 JASWANT SINGH alias BILLOO & ORS. SANJAY SHARMA
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7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
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CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
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8. CRL.A. 101/2013 DEVENDER KUMAR GARG VIKAS GUPTA
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CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 98/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013 A K SINHA AJIT NAIR,RUPESH KUMAR
Vs. HARISH KUMAR alias MASTER

COURT NO. 30
HON'BLE MR. JUSTICE SANJEEV NARULA

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REGULAR MATTERS

1. CRL.L.P. 143/2005 WITH CRL.REV.P. 505/2009	CBI Vs. SANJAY BHATIA	NEELAM GROVER, RAKESH TIKKU, PRAKASH GAUTAM, ABHINAV BAJAJ
2. CRL.L.P. 79/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T. SINGH, M.K. JHA
3. CRL.L.P. 192/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T. SINGH, M.K. JHA
4. CRL.A. 3/2017 WITH CRL.A. 1202/2016 CRL.A. 1203/2016	OM PRAKASH AND ORS Vs. THE STATE	R S YADAV AND ASSOCIATES
5.. CRL.A. 5/2017	ZAKIR HUSSAIN Vs. STATE	MOHD SHAMIKH
6. CRL.A. 6/2017	RANJIT SINGH CHAUDHARY Vs. STATE (NCT OF DELHI) AND	VIJAY SHARMA, SUNIL FERNANDES, HARIKISHAN SINGH

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REGULAR MATTER

ANR.

7.	CRL.A. 7/2017-----	KAMLA	SUNIL MEHTA,SUNIL KUMAR
	CRL.M.A. 9860/2017	Vs. STATE (NCT OF DELHI)	MEHTA,NEELAM SHARMA
	CRL.M.A. 10124/2017		
	CRL.M.A. 6292/2022		
	WITH CRL.REV.P. 801/2017		
	CRL.A. 598/2017		
	CRL.A. 15/2017		

|

Other Case filed against same P.S.-FIR No. : (SAGAR PUR-70/2013)

BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)

BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)

BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)

BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)

BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)

BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)

BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)

BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)

BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)

BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)

BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)

BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)

BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)

BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)

BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)

BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)

BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)

BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)

CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)

BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)

BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)

BAIL APPLN. / filed by JITENDER (D. of Hearing :)

BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)

CRL.A. 598/2017 filed by STATE (GNCT OF DELHI) (D. of Hearing : 09-FEB-24)

BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)

CRL.A. 15/2017 filed by JITENDER (D. of Hearing : 09-FEB-24)

CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)

P.S.-FIR No. : (SAGAR PUR-70/2013)

8..	CRL.A. 15/2017	JITENDER	SUNIL MEHTA
	WITH CRL.REV.P. 801/2017	Vs. STATE (NCT OF DELHI)	
	CRL.A. 598/2017		
	CRL.A. 7/2017		

|

Other Case filed against same P.S.-FIR No. : (SAGAR PUR-70/2013)

BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)

BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)

BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)

BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)

BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)

BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)

BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)

BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)
 BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)
 BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)
 BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)
 BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)
 BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)
 BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)
 BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)
 BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)
 BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)
 BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)
 CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)
 BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)
 BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)
 BAIL APPLN. / filed by JITENDER (D. of Hearing :)
 BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)
 CRL.A. 598/2017 filed by STATE (GNCT OF DELHI) (D. of Hearing : 09-FEB-24)
 BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)
 CRL.A. 7/2017 filed by KAMLA (D. of Hearing : 09-FEB-24)
 CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)
 P.S.-FIR No. : (SAGAR PUR-70/2013)

9. CRL.A. 598/2017-----| STATE (GNCT OF DELHI) RAJAT KATYAL,ASHISH DUTTA
 CRL.M.A. 9114/2017 Vs. KAMLA & ANR
 WITH CRL.A. 15/2017
 CRL.A. 7/2017
 CRL.REV.P. 801/2017
 Other Case filed against same P.S.-FIR No. : (SAGAR PUR-70/2013)
 BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)
 BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)
 BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)
 BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)
 BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)
 BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)
 BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)
 BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)
 BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)
 BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)
 BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)
 BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)
 BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)
 BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)
 BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)
 BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)
 BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)
 BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)
 CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)
 BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)
 BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)
 BAIL APPLN. / filed by JITENDER (D. of Hearing :)
 BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)
 BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)

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REGULAR MATTER

CRL.A. 7/2017 filed by KAMLA (D. of Hearing : 09-FEB-24)
CRL.A. 15/2017 filed by JITENDER (D. of Hearing : 09-FEB-24)
CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)
P.S.-FIR No. : (SAGAR PUR-70/2013)

10. CRL.A. 10/2017

RAJENDER KUMAR

RAVINDER NARAYAN

Vs. STATE OF NCT OF DELHI

COURT NO.27
HON'BLE MR. JUSTICE JASMEET SINGH

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1	CRL.M.C. 4881/2005 CRL.M.A. 9803/2005	B.K.SOOD Vs. N.D.M.C	S.K.CHACHRA,ANJANA GOSAIN,DIGVIJAY RAI,ANAND PANT,C.S.MISHRA,KANIKA AGNIHOTRI
2	CRL.M.C. 800/2007 CRL.M.A. 12561/2007 CRL.M.A. 2778/2007 CRL.M.A. 1216/2009	VIPAN KUMAR JAIN & ORS. Vs. STATE OF DELHI & ORS.	RAJNI GUPTA,SANJEEV MAHAJAN,ANURAG AHLUWALIA,RICHA KAPOOR,ANIS DHIGRA,PAWAN NARANG,SANJIV MAHAJAN
3	CRL.M.C. 897/2007	MANMOHAN SINGH SAWHNEY Vs. M.C.D.	CHAWLA,PRADEEP DEWAN,SHIVINDER CHOPRA,RAJESH RANJAN
4	CRL.M.C. 1291/2007	VIVEK BATRA Vs. SANDEEP GROVER & ANR	SANJAY CHADHA,R.N.VATS,ANIL SAPRA,UL WATWANI,LOVEKESH SAWHNEY
5	CRL.M.C. 1431/2007	HARSH KANT SUNGRA Vs. MAMTA & ORS.	K.SUNIL,O.P.BHARTI,O.P.SAXENA,RESPONDENT IN PERSON

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REGULAR MATTER

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

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| 1.. CRL.REV.P. 410/2003
CRL.M.A. 13654/2012 | PRITAM SINGH
Vs. PREM SINGH & ORS. | M.L.SHARMA,SHANTHA DEVI
RAMAN,M.L.YADAV,SANTHA DEVI
RAMAN |
| 2. CRL.REV.P. 555/2003

CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998) | NARENDER SINGH ARORA
Vs. STATE (GOVT. OF NCT OF
DELHI) | KANCHAN KR.JOSHI,NEERAJ
CHAUDHARY,SATISH
TAMTA,PARVINDER
KHATRA,JAIDEEP MALIK,KAMINI
JAISWAL |
| 3. CRL.REV.P. 13/2005
CRL.M.A. 175/2005
WITH CRL.A. 736./2004
Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003)
W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03)
W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04)
CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04)
CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05)
P.S.-FIR No. : (SUBHASH PLACE-81/2003) | SATWANTI DEVI
Vs. JAIPAL CHAUHAN | KAMLESH MAHAJAN,NEELAM
GROVER,R.P. KHATANA,
AAKASH NAVAL |
| 4. CRL.REV.P. 39/2005 | RAM AVTAR AGGARWAL
Vs. STATE | VINAY THAKUR,MAYANK
GOEL, P.R.
THAKUR,V.K.MALIK |
| 5. CRL.REV.P. 80/2005 | BIJENDER KUMAR GUPTA
Vs. STATE | MAYANK GOEL,PAWAN SHARMA |
| 6. CRL.REV.P. 304/2005

P.S.-FIR No. : (VIVEK VIHAR-36/1999) | SAROJ
Vs. GOVT. OF N.C.T. OF DELHI | SUBHASH CHANDER GARG,
BALDEV MALIK,RAHUL KR
SINGH |
| 7. CRL.REV.P. 421/2005

P.S.-FIR No. : (CONNAUGHT PLACE-68/1985) | ASHWANI KUMAR BHASIN
Vs. STATE | MUKESH KALIA |
| 8. CRL.REV.P. 481/2005 | RAVI KUMAR
Vs. N.C.T. OF DELHI &ORS. | H.R.KHAN SUHEL,SAHIL,M.P.
SINGH,PAWAN SHARMA,P
MISHRA,IMTIAZ AHMED
M.L.YADAV |
| 9 CRL.REV.P. 343/2006 | DEPENDERJEET SINGH SACHDEVA
Vs. STATE OF NCT OF DELHI | K.SULTAN SINGH,V.K.
MALIK,PAWAN SHARMA, |

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| 10. CRL.REV.P. 369/2006
CRL.M.A. 4988/2006 | JAGAMAL SINGH YADAV
Vs. ASHOK KUMAR & ORS. | AMIT SHARMA,R N VATS
JAVED AHMED,FAZAIL AHMED,
B.K.SHARMA,R.N.VATS,
ZAFAR SADIQUE |
| 11. CRL.REV.P. 457/2006 | SURJEET SINGH
Vs. STATE OF NCT OF DELHI | ARUN KUMAR GUPTA,PAWAN
SHARMA,V.K.MALIK,JATTAN
SINGH,AMIT SHARMA |
| P.S.-FIR No. : (PRASAD NAGAR-328/1992) | | |
| 12. CRL.REV.P. 881/2006-----
WITH CRL.REV.P. 917/2006
CRL.A. 832/2006 | MAHESH AHUJA
Vs. SANDEEP MER & ANR. | S.C.LADI,R.N.VATS,ANURAG
JAIN,PAWAN SHARMA,ARUN
AGGARWAL & ASSOC. |
| Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002) | | |
| 13. CRL.A. 832/2006
WITH CRL.REV.P. 881/2006
 | SANDEEP MER
Vs. STATE NCT OF DELHI | ANURAG JAIN,SUNIL
KAPOOR,PRATIMA KUMARI,
ARUN AGGARWAL & ASSOC |
| Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002) | | |
| 14. CRL.REV.P. 917/2006-----
CRL.M.A. 13765/2006
WITH CRL.A. 832/2006 | MAHESH AHUJA
Vs. VIJAY MER & ORS. | S.C.LADI,MALIK VK,NAVEEN
SHARMA,ANURAG JAIN,ARUN AGGARWAL |

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON.

200 CRL.REV.P. 440/2009	VIRENDER TIWARI Vs. STATE	V.K. SHUKLA,LOVEKESH SAWHNEY
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CRL.REV.P. P.S.-FIR NO. : (NANGLOI-1041/1996)
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REGULAR MATTER

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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THE REGULAR MATTERS IN WHICH DATE HAS ALREADY BEEN FIXED SHALL BE TAKEN UP IN THE CATEGORY 'AFTER NOTICE MISCELLANEOUS MATTERS'

REGULAR MATTERS

1. RFA 583/2006-----FOR 9.5.2025,2. RFA 479/2007,4. RFA 69/2008-----FOR 16.5.2025,3. RFA 499/2007-----FOR 14.5.2025,5. RFA 97/2008-----FOR 21.5.2025,6. RFA 126/2008-----FOR 22.5.2025,7. RFA 148/2008-----FOR 20.5.2025
8. RFA 196/2008-----FOR 23.5.2025,9. RFA 248/2008-----FOR 26.5.2025,10. RFA 280/2008-----FOR 21.5.2025
12 RFA 298/2008-----FOR 15.5.2025,13. RFA 380/2008-----FOR 19.5.2025 ,14. RSA 8/2010-----FOR 14.5.202517. RFA 727/2010-----FOR 3.2.2025,18. RFA 728/2010-----FOR 21.5.2025 ,20. RFA 739/2010-----FOR 22.5.2025

11 . RSA 8/2005	NAIN SINGH & ANR. Vs. LATIF	SUDHIR NANDRAJOG,TATNI BASU,T.S.UPADHYAY,VIKARAM,ANKIT JAIN,TS SINGH,BHACHAWAT & ASSOCIATES
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15. RFA 37/2010	RAHIMUDDIN & ANR Vs. MASJID NOOR AHMED & ORS	ARVIND KUMAR GUPTA,RAJINDER MATHUR,AK GUPTA,PRIYANK SHARMA,S Q KAZIM
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16. RFA 726/2010	MUTHOOT LEASING & FINANCE LTD Vs. HARISH CHAWLA & ORS	SS SOBTI
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19. RFA 736/2010	KHALIL AHMED Vs. SAJJAN MIYAN & ANR	HIMAL AKHTAR,MOHD ASIF,ZAFIR SADIQUE,SHAHZEB AHMED
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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

21 RFA 451/2010	MS FRANKLIN Vs. DEEP MEHRA & ANR	GB SEWAK,JC MAHINDRO,SUDHANSU M KUMAR,B P SINGH,AFTAB RASHEED
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22 RFA 742/2010 FOR 23.1.2025	HARISH CHANDER Vs. INTERNATIONAL PLANNED PARENTHOOD FEDERATION	RAHUL KUMAR
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23	RFA 745/2010 FOR 23.1.2025	RAM KISHORE ARORA Vs. BHARAT SUPARI TRADERS	NK JAIN
24	RFA 748/2010 CM APPL. 19287/2010 FOR 23.1.2025	DELHI TRANSPORT CORPORATION Vs. SECY CUM LABOUR COMMISSIONER & ANR	JS BHASIN,UDAY N TIWARI
25	RFA 752/2010 FOR 24.1.2025	MUNICIPAL CORPORATION OF DELHI Vs. POSHAKI MAL BULAKI DAS	MUKESH GUPTA
26	RFA 759/2010 FOR 24.1.2025	MAMTA SHARMA & ANR Vs. SUMITRA DEVI & ANR	CS BHANDARI,ALOK SHARMA
27	RFA 764/2010 FOR 24.1.2025	CONVEST BUILDCON PVT LTD Vs. BUDH PAL & ORS	RAJESH KUMAR,SANTOSH PANDEY,DEEPAK TYAGI

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HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

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REGULAR MATTERS

1 . CRL.A. 181/2009----- WITH CRL.A. 197/2009	MOHD. IRFAN Vs. CBI	ASHIESH KUMAR, G.P. THAREJA
2 . CRL.A. 197/2009-----	ASGAR ALI Vs. C.B.I.	ASHISH KUMAR, MR.ARVIND KR.PATEL
3 CRL.A. 288/2009	AJAY alias DAINAL alias DAINI Vs. STATE P.S.-FIR No. : (SHAKARPUR-861/2007)	LOVEKESH SAWHNEY, S.K. PANDEY
4 CRL.A. 544/2009	RAJESH Vs. THE STATE P.S.-FIR No. : (SHALIMAR BAGH-344/2005)	M P SINGH, VIRENDER PARTAP SINGH (DHCLSC)
5 . CRL.A. 664/2009 CRL.M.A. 10579/2009	PREM KHANNA Vs. UOI & ANR.	R.K.SINHA,R.S.PRASAD, BALAJ SUBRAMANIAN & SIDDHARTH NATH

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REGULAR MATTER

17. CRL.A. 883/2009

KAILASH CHAND
Vs. STATE

MR.RAVI KUMAR

Other Case filed against same P.S.-FIR No. : (ROHINI SOUTH-227/2000)

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18. CRL.A. 884/2009

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19. CRL.A. 895/2009

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2. CRL.A. 40/2007

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Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001)

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21. W.P. (C) 1865/2012	J LAND BUSINESS SOLUTIONS PVT LTD Vs. UNION OF INDIA & OTHERS	NISHANT DATTA,A. K. SINGH,A K SINGH & CO.,RAKESH DHINGRA
22. W.P. (C) 2070/2012	MUNICIPAL CORPORATION OF DELHI Vs. YASHWANT SINGH NEGI	SANJEEV SABHARWAL
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25. W.P. (C) 5296/2013-----	SP MANCHANDA Vs. MEDICAL COUNCIL OF INDIA AND ORS	RABIN MAJUMDAR,VIBHOR GARG
26. W.P. (C) 2167/2013	D.K.PURI Vs. GOVT. OF NCT OF DELHI AND ORS	VEDANTA VARMA,SUMEET PUSHKARNA
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REGULAR MATTER

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CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
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Vs. CENTRAL BUREAU OF

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Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
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CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
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CRL.A. 829/2023 filed by NAVEEN KUMAR (D. of Hearing : 01-11-2023)
CRL.M.C. 10007/2024 filed by GEETA SINGH (D. of Hearing : 24-03-2025)
CRL.M.C. P.S.-FIR No. : (CBI-26-A-2000)

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7. CRL.A. 24/2025 PAWAN alias BABU KANHAIYA SINGHAL (DHCLSC)

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BAIL APPLN. 3084/2019 filed by KAMLESH @ RAJU @ BABU (Disposed on : 28-05-2020)
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REGULAR MATTERS

1. CRL.A. 678/2003 CHETAN YADAV ROOPESH KR.SHARMA
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3. CRL.A. 691/2003-----| SANJAY R.L.BHAGAT
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Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
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Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
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5 .	CRL.A. 758/2003 CRL.M.A. 2901/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) P.S.-FIR NO. : (KOTLA MUBARAKPUR-362/1999)	SURESH Vs. STATE	R.L.BHAGAT
6.	CRL.A. 768/2003----- WITH CRL.A. 160/2004 CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)	ABDUL SALAM alias BHURA Vs. STATE (GOVT. OF NCT)	KUNWAR & CO.,SUNIL KAPOOR
7.	CRL.A. 160/2004 CRL.M.A. 1849/2004 WITH CRL.A. 276/2004 Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998) CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012) CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)	SHIBU RAZA Vs. STATE GOVT. OF N.C.T. OF DELHI	KUNWAR & CO.,KA ALI,SUNIL K KAPOOR
8.	CRL.A. 276/2004----- WITH CRL.A. 768/2003 Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998) CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025) CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)	TAHIR Vs. STATE	KUNWAR & CO.,MR.SUNIL K. KAPOOR,MR.SUMEET VERMA/JAIL 2,MS.RAKHI NIGAM/JAIL 2,MS.RAKHI NIGAM
9.	CRL.A. 811/2003 CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)	AJAY alias SHANTU Vs. STATE (NCT OF DELHI)	PRADEEP CHOUDHARY,SUNIL KAPOOR,ARVIND KR. GUPTA
10	CRL.A. 812/2003 CRL.A. P.S.-FIR NO. : (GOKULPURI-281/2000)	PRABHU DAYAL Vs. THE STATE	VIKAS SHARMA,ROOPESH,SHARMA

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REGULAR MATTER

REGULAR MATTERS

1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN KRISHNAN & C. MOHAN RAO
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010--- 	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011 W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA
15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012	CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO, CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K. TRIPATHI, GIRIJA KRISHAN VERMA, RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012	CENTRAL BUREAU OF INVESTIGATION	NARENDER MAAN, RAVI SHANKAR, RS KUMAR, P C SRIVASTAVA, CAV, RV

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17. W.P. (C) 5323/2011	CENTRAL BUREAU OF	NARENDRA MANN,GIRIJA KRISHAM
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19. W.P. (C) 5813/2011	CENTRAL BUREAU OF	NARENDER MANN,PC
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20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF	R.V.SINHA, PRASANTA VARMA
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21. W.P. (C) 1886/2011	VINAY JAIDKA	PETIONER IN PERSON
	Vs. COL.O.P.RAMPAL	
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK	PETIONER IN PERSON,RUCHI
	Vs. DELHI POLICE THR. THE	SINDHWANI,SATYAKAM
	COMMISSIONER OF POLICE & ORS	
23. W.P. (C) 4760/2011	CPIO AND AIGP	DAYAN KRISHNAN, PRASHANT
CM APPL. 9666/2011	Vs. DHARAMBIRKHATTAR	SINGH
24. W.P. (C) 4909/2011	BSNL	DINESH AGNANI
	Vs. ANITA SHARMA	
25. W.P. (C) 4911/2011	MINISTRY OF RAILWAYS	ASHWANI BHARDWAJ
CM APPL. 9967/2011	Vs. PR SAHARE	
26. W.P. (C) 6855/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
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	Vs. DK BHAUMIK	
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
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28. W.P. (C) 7016/2011-----	RITA SEN	PUNEET MITTAL,SHOBHA,PD
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	Vs. AMRIT MEHTA AND ANR	
31. W.P. (C) 4002/2014	DIRECTORATE OF EDUCATION	VIVEK KUMAR TANDON,NARESH
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33. W.P. (C) 10860/2016-----	CONSTITUTION CLUB OF INDIA	SAIF MAHMOOD,PRANAV SACHDEVA
CM APPL. 42554/2016	Vs. SUBHASH CHANDRA AGRAWAL	
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER	RAJIV BANSAL,SONIA
	Vs. P.D.GUPTA	SHARMA,AK TIWARI
35. W.P. (C) 306/2012	NATIONAL BOARD OF	RAKESH GOSAIN

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3. MAC.APP. 415/2013-----FOR 16.5.2025 IN ANM, 4. MAC.APP. 479/2013-----FOR 22.5.2025 IN ANM,
5. MAC.APP. 499/2013,-----FOR 10.7.2025 IN ANM, 6. MAC.APP. 501/2013-----FOR 10.7.2025 IN ANM,
7. MAC.APP. 561/2013-----FOR 15.7.2025 IN ANM, 8. MAC.APP. 569/2013-----FOR 16.7.2025 IN ANM,
9. MAC.APP. 579/2013-----FOR 16.7.2025 IN ANM, 10. MAC.APP. 586/2013-----FOR 17.7.2025 IN ANM,
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8. MAC.APP. 1154/2013, 9. MAC.APP. 928/2014-----FOR 17.3.2025, 10. MAC.APP. 1183/2013-----FOR 26.5.2025
1. MAC.APP. 661/2013---FOR 5.5.2025, 2. MAC.APP. 671/2013---FOR 19.5.2025, 3. MAC.APP. 681/2013---FOR 6.5.2025
4. MAC.APP. 682/2013---FOR 7.7.2025, 5. MAC.APP. 685/2013---FOR 14.7.2025, 6. MAC.APP. 503/2016---FOR 14.7.2025
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1. MAC.APP. 839/2013---FOR 11.08.2025 IN ANMM
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6. MAC.APP. 860/2013---FOR 26.08.2025 IN ANMM
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1. MAC.APP. 881/2013	THE NEW INDIA ASSURANCE CO. LTD. Vs. NIRMLA & ORS	P K SETH,LRT & ASSOCIATES,PRABHAT KIRAN,N N JAULI,C & C PARTNERS
2. MAC.APP. 882/2013	THE ORIENTAL INSURANCE COMPANY LIMITED Vs. SMT SUNITA & ANR	R C MAHAJAN,TARKESHWAR NATH
3. MAC.APP. 885/2013	ORIENTAL INSURANCE CO. LTD. Vs. SANDEVI & ORS	PRADEEP GAUR & ASSOCIATES,PRATAP SINGH
4. MAC.APP. 888/2013	NATIONAL INSUANCE CO. LTD. Vs. SHEHNAJ BEGUM & ORS	PANKAJ SETH,MANPREET KAUR
5. MAC.APP. 891/2013	ORIENTAL INSURANCE CO LTD Vs. SHANTI & ORS	PANKAJ SETH,PANKAJ KUMAR
6. MAC.APP. 899/2013	BHUPINDER KAUR & ORS Vs. CHOLAMANDALAM GEN. INS. CO. LTD & ORS	ANSHUMAN BAL,SUMAN BAGGA & ASSOCIATES
7. MAC.APP. 905/2013	THE ORIENTAL INSURANCE CO LTD Vs. SH NARESH KUMAR & ORS	J P N SHAHI & ASSOCIATES,ANUJ KR RANJAN
8. MAC.APP. 909/2013 WITH MAC.APP. 926/2013	NATIONAL INSURANC CO. LTD Vs. USHA SISODIA & ORS	PANKAJ SETH
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10. MAC.APP. 911/2013	NATIONAL INSURANCE CO. LTD Vs. RAJESH & ORS	KISHORE RAWAT,M K SINHA & ASSOCIATES

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1. W.P. (C) 4194/2001	THE MANAGEMENT OF STC OF INDIA Vs. P.O. & ANR.	SIKRI & CO., RAJEEV AGGARWAL, RAJIV AGARWAL, M/S SIKRI AND CO., TARKESHWAR NATH, RAJIV AGARWAL
2. W.P. (C) 3551/2002 CM APPL. 26257/2023	THE CENTAUR HOTEL Vs. GEETA BALA KOHLI & ANR.	M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM
3. W.P. (C) 1883/2003	MCD Vs. MANI & ANR.	PRGNAYA ROUTRY, SANJAY GHOSE
4. W.P. (C) 2827/2003	TIRATH RAM SHAH HOSPITAL, DELHI Vs. P.O., SHEELA MASSEY	D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI
5. W.P. (C) 4232/2003 WITH W.P. (C) 1382/2007	DHARAM SINGH Vs. SURENDER PRATAP SINGH & ORS.	S.K.BHADURI, AYUSH YADAV
6. W.P. (C) 4703/2003 CM APPL. 8223/2003	D.T.C. Vs. PREM SINGH & ORS.	SAROJ BIDAWAT, D.N.VOHRA, MR.ANIL MITTAL, MANISHA TYAGI, VINAY SABHARWAL
7. W.P. (C) 5618/2003	SHAMBHOO PRASAD Vs. D.T.C. & ANR.	D.K.SHARMA, ATAUL HAQUE
8. W.P. (C) 6082/2003 WITH W.P. (C) 12798./2004	SHYAMO DEVI Vs. N.D.M.C. & ANR.	RAJVI AGARWAL & CO., SANDEEP AGGARWAL, P.C.SEN, KAVITA R, SANJAY GHOSE, PRAGNYA, RAJIV AGARWAL
9. W.P. (C) 8395/2003	M.C.D. Vs. MAHA SINGH	SAROJ BIDHAWAT, RAJIV AGGARWAL, MR.SANJAY GHOSE
10. W.P. (C) 9466/2003	S.K.KATARIA	ASHOK AGARWAL &

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REGULAR MATTER

Vs. M/S RATHI ALLOYS & STEEL LTD.

CO. , SHOBHA , ANUJ
AGGARWAL , GAURAV SHARMA

COURT NO. 28

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| 2. | CRL.A. 3/2024

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| 3. | CRL.A. 5/2024

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BAIL APPLN. 358/2022 filed by JOHN HENRY MARK @ HENRY CHINEDU ANAHOBI (Disposed on : 25-02-2022)
BAIL APPLN. 968/2023 filed by TAIMOOR KHAN @ BHOLA (Disposed on : 11-08-2023)
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6. CRL.A. 11/2024-----| ROHIT alias MANTU EKANSH BANSAL
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| 2. W.P. (C) 2873/2011 | KEANE INDIA LTD
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| 3. W.P. (C) 5181/2011 | DELHI TRANSPORT CORPORATION
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1. W.P. (C) 3990/2010

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Vs. DDA AND ORS

INDER BIR SINGH

2. W.P. (C) 7252/2013

IST 5 CASES

CHELA DEVI & ORS

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AUTHORITY & ORS

SONDHI NARULA DALAL, RAKESH

MITTAL, N.S. DALAL

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REGULAR MATTER

- | | | |
|---|--|---|
| 3. W.P.(C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES | DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS | M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM |
| 4. W.P.(C) 9379/2014
CM APPL. 21199/2014
CM APPL. 6448/2015
CM APPL. 7286/2016
IST 5 CASES
(SUB TO OVERNIGHT PH) | VIRENDRA KAWLRA
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS. | K.S. MAHADEVAN, RANDHIR
KUMAR, SATYAKAM, UMESH SURI |
| 5. W.P.(C) 7823/2015
CM APPL. 15535/2015
IST 5 CASES
(SUB TO OVERNIGHT PH) | RAGHUBIR KAUR
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AUTHORITY | R.K. SAINI |
| 6. W.P.(C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
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AUTHORITY | R K SAINI AND MINAL SEHGAL |
| 7. CONT.CAS(C) 1131/2005
IST 10 CASES | USHA KHURANA
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SINHA/PRERNA CHOPRA,
RAJAN SHARMA |
| 8. W.P.(C) 9463/2017
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IST 10 CASES | DEVENDER SINGH & ORS
Vs. UNION OF INDIA & ORS | RAJESH RAINA, SUKHBEER
KOUR, ROSHAN LAL GOEL |
| 9. W.P.(C) 1586/2001 | VIJAY GUPTA
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HON'BLE MR. JUSTICE DHARMESH SHARMA

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REGULAR MATTERS

1. FAO 64/2003

SIEL LTD.

S.K.JAIN, MP

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REGULAR MATTER

	Vs. EMPLOYEES STATE INSURANCE CORP.	RAJU, R. R. SAHAY, NAVNEET MISHRA, DM SHARMA, NK KANTAWALA, INDER JIT SINGH, ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C. J. GUPTA, MR O. P. VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B. L. B. LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B. L. B. LTD & ANR	RANA RANJIT SINGH, NAVEEN BHARDWAJ, RAJAT JOSEPH
5. FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P. LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR, ARUN KATHPALIA, MEENAKSHI MIDHA
6. FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S. NANDAKUMAR, AMIT DUBEY, HARI PARKASH, ARVIND KUMAR GUPTA
7. FAO 107/2008	BADAMI & ORS Vs. UOI	N. K. GUPTA, KUMAR RAJESH SINGH, RAJESHWAR SINGH, ANJU BHUSHAN GUPTA
8. FAO 157/2008	SURAJ MAL Vs. GOVT. OF N. C. T. OF DELHI	MR. MANISH GARG
9. FAO 171/2008	NANTIONAL INSUANCE CO. LTD. Vs. BHAWANA GUPTA & ORS.	MR. PRADEEP GAUR, AMIT KR. PANDEY, OP MANNIE, ANSHUMAN BAL
10. FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P. LTD. Vs. UOI	MR. H. S. SHARMA, PRAVEEN GAUTAM, RAJEEV SAXENA

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1. CM(M) 391/2012 CM APPL. 6047/2012	ROSHAN LAL (DECEASED) THR LRS Vs. HARI SINGH (DECEASED) THR LRS AND ANR	PREETI GUPTA
2. CM(M) 532/2012 CM APPL. 8085/2012	BAL KISHAN MISHRA DECD THR LRS Vs. MEWA LAL YADAV & ANR	PS YADAV, IZHAR AHMED
3. CM(M) 206/2013	BASIRUDDIN DECEASED THR LRS Vs. MOHD. YUNUS	MANU NAYAR & CO., S K SHARMA & CO, S K SHARMA
4. CM(M) 170/2015	KASHMIRI LAL Vs. DAYA NAND DAGAR	DIRECTED BY HONBLE COURT
5. CM(M) 773/2015 CM APPL. 16244/2015 CM APPL. 16245/2015 WITH RSA 303/2015	KALIMUDDIN (NOW DECEASED) THR HIS LRS Vs. MOHD MUJEEB (NOW DECEASED) THR HIS LEGAL HEIRS	RAMA SHANKER & ASSOCIATES
6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH, H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8. CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9. CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

HIGH COURT OF DELHI

REGISTRAR (LISTING)

03.03.2025

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